

**HIGH COURT OF SIKKIM
GANGTOK**

NOTIFICATION

No.: 18/Confdl./HCS/

Dated.: 22.102022

In view of notification no. 417/Home/2022 dated 21st October, 2022 issued by the Home Department, Government of Sikkim and in partial modification to notification no. 44/Confdl./HCS dated 6th October, 2021 of this High Court it is hereby notified for general information of all concerned that 24th October, 2022 (Monday) will be non-working day for all the Subordinate Courts of the State.

By Order,

Sd/-

(K.W. Bhutia)

REGISTRAR GENERAL

Memo No. 4 (17)Confdl./HCS/6982-7009

Dated.: 22.10.2022

Copy to:

1. Secretary General, Supreme Court of India, New Delhi – 110 001;
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi – 110 001;
3. Registrar General, High Court of
4. President, Bar Council of India, New Delhi – 110 001;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok;
7. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
8. Additional Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim, Gangtok.;
9. Deputy Registrar to Hon'ble Judge, High Court of Sikkim, Gangtok;
10. Advocate General, Government of Sikkim, Gangtok;
11. Additional Advocate General, Government of Sikkim, Gangtok;
12. Chief Secretary, Government of Sikkim, Gangtok;
13. Principal District & Sessions Judge, Gangtok;
14. Director, Sikkim Judicial Academy, Gangtok;
15. All District & Sessions Judges, Sikkim;
16. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
17. Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok;

18. All Chief Judicial Magistrate-cum- Senior Civil Judges, Sikkim;
19. All Civil Judge-cum- Judicial Magistrates, Sikkim;
20. All District Magistrates,
21. President, Bar Association of Sikkim, Gangtok;
22. President, Bar Association (High Court & Subordinate Courts), Sikkim;
23. President, Namchi Bar Association, South Sikkim;
24. Home Department, Government of Sikkim for publication the same in the Government Gazette;
25. All the Section In-charge, High Court of Sikkim, Gangtok;
26. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
27. Notice Board;
28. Guard file; and
29. File.


22-10-2022
REGISTRAR GENERAL